GOVERNMENT OF INDIA AGRICULTURE LOK SABHA

UNSTARRED QUESTION NO:2444 ANSWERED ON:15.12.2008 CROP INSURANCE SCHEME Patel Shri Kishanbhai Vestabhai;Singh Shri Sugrib;Singh Shri Uday

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government has implemented the recommendations of the Joint Group constituted to study the improvements in the existing crop insurance scheme;

(b) if so, the details and outcome thereof;

(c) whether the State Governments and experts in the field of agriculture have been consulted before finalising the new scheme;

(d) if so, the details thereof;

(e) whether complaints have been received regarding inordinate delay in sanction of the insurance amount to the farmers in the country; and

(f) if so, the details thereof, State-wise?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE(SHRI KANTI LAL BHURIA)

(a) to (d): No, Sir. Recommendations of the joint Group on Crop Insurance Scheme have not yet been implemented. However, the report of the Group was circulated among the States/UTs and to other concerned i.e. Ministry of Finance, Planning Commission, Agriculture Insurance Company of India (AIC) etc. for their comments/views. Based on the recommendations of the joint Group and the comments/views received from various States/UTs and experts, a proposal on Modified National Agricultural Insurance Scheme (MNAIS) has been prepared.

(e) & (f): No specific complaint has been received. Normally, AIC which is the Implementing Agency of National Agricultural Insurance Scheme (NAIS), settles the admissible claims within two months after the receipt of yield data from the concerned State Government provided the share of funds of the Central and State Government have been received by the AIC. Sometimes, due to discrepancies in yield data, legal cases etc. settlement of claims are delayed and requests from the States for early settlement of the claims are received.Under such circumstances the matters are promptly referred to the Implementing Agency (i.e. AIC) for taking urgent action.